

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 284 OF 2017
APPEAL NO. 09 OF 2018 & IA NO. 994 OF 2017

Dated: 25th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 284 OF 2017

Adani Power Rajasthan Limited

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg
Mr. Ashwin Ramanathan for R-2 to R-4

APPEAL NO. 09 OF 2018 & IA NO. 994 OF 2017

Jaipur Vidyut Vitaran Nigam Limited & Ors.

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Amit Kapur
Ms. Abiha Zaidi for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **01.05.2019.**

(S. D. Dubey)
Technical Member
js/pk

(Justice Manjula Chellur)
Chairperson